

[Shri D. R. Chavan]

section (4) of Section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT—3386/70].

ANNUAL REPORT OF NEYVELI LIGNITE CORPORATION LTD., 1968-69

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A—of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Neyveli Lignite Corporation Limited, for the year 1968-69.
- (2) Annual Report of the Neyveli Lignite Corporation Limited, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3387/70].

REPORT OF INDIAN DELEGATION TO TWENTY-SECOND WORLD HEALTH ASSEMBLY HELD AT BOSTON

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : On behalf of Shri B. S. Murthy, I beg to lay on the Table a copy of the Report of the Indian Delegation to the Twenty-second World Health Assembly held at Boston, Massachusetts, U. S. A., from 8th to 25th July, 1969. [Placed in Library. See No. LT—3388/70].

NOTIFICATION UNDER BANKING REGULATION ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I beg to lay on the Table a copy of Notification No. S. O. 4641 published in Gazette of India dated the 22nd November, 1969 containing scheme for the amalgamation of the Bank of Behar Limited, Patna, with the

State Bank of India, under sub-section (11) of Section 45 of the Banking Regulation Act, 1949. [Placed in Library. See No. LT—3389/70].

DIRECTION ISSUED BY SPEAKER

SECRETARY : Sir, I beg to lay on the Table a copy of Direction 124A issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

13.22 hrs.

PERSONAL EXPLANATION

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : Sir, I am informed that my esteemed colleague, Shri George Fernandes, alleged on 23rd April, 1970, on the floor of the House that when I called on him in the hospital I had told him that there was some conspiracy involved in the lathi charge. It is true that I called on him at the hospital but I wish to deny emphatically the allegation that I had told him that there was a conspiracy.

श्री रवि राय (पुरी) : क्या मंत्री महोदय अन्दर एक बात और बाहर दूसरी बात कह कर सफाई कर रहे हैं ?

SHRI S. M. BANERJEE (Kanpur) : This matter should also be referred to the judicial commission.

13.23 hrs.

*The Lok Sabha adjourned for Lunch till thirty minutes past Fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at thirty-two minutes past Fourteen of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair.]

FINANCE BILL, 1970—Contd.

MR. DEPUTY SPEAKER : Shri Shantilal Shah to continue his speech.